

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED
 CIN :U85110TN2007PTC064072
 Date of commencement of CIRP: 03rd October 2019

LIST OF CREDITORS
 Summary as on 15th May 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues)
 Annexure - 7

SINO	Details of Claimant		Date of Claim Received		Details of Claim admitted						Amount in Rs.		Remarks, if any		
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification
	* Please look into notes														
	TOTAL				0	0		0	0		0	0	0	0	0

Note:
 1. The List of Creditors was neither shared by the Interim Resolution Professional nor available in the records submitted to CoC meetings or filings with Hon'ble NCLT Chennai. Hence, we are unable to list the claims from Statutory authorities.

